

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE - LIST 22.08.2015

S.No	NAME OF MEDIATORS Shri/Smt/Ms.	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Danpat Choudhary ,Advocate	S.B Civil Misc.Transfer Pet.No.45/2015,Smt.Pooja Vs Chattar Singh	Mr.J.S.Bhalaria & Vikram Singh	Mr.Kishan Bansal
02.	ShriH.S.Balot, Advocate	D.B.Civil Misc.Appeal No.687/2010,Smt.Pooja V/s Vittal Harsh	Mr.Loan Singh Gehlot	Mr.Neel Kamal Bohra & Nilesh Bohra

CAUSE - LIST 25.08.2015

S.No	NAME OF MEDIATORS Shri/Smt/Ms.	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri H.S.Balot Advocate	S.B Civil Second Appeal No.193/2009,Sultan V/s Khayali Ram	Mr.Mukesh Rajpurohit & Sunil Kumar Bishnoi	Mr.Trilok Joshi

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR